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Title : Message received from Rajya Sabha that Rajya Sabha had no recommendations to make to Lok Sabha in regard to the Appropriation (Railways) No. 2 Bill, 2007 passed by Lok Sabha on the 26th April, 2007.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No.2 Bill, 2007, which was passed by Lok Sabha at its sitting held on the 26th April, 2007 and transmitted to Rajya Sabha for its recommendations and to state that this House has no recommendations to make to Lok Sabha in regard to the said Bill."

MR. SPEAKER: Item No. 7 - Shri Prabhunath Singh – not present.

Shri Kishan Singh Sangwan – not present.

Item No. 8 - Shri Balasaheb Vikhe Patil.

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